

(b) is so, the details thereof and results expected ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) Yes, Sir.

(b) As a part of the review of the non-Plan expenditure of different Ministries/Departments and the streamlining of their functioning, the structure and activities of the Ministry of External Affairs and of Missions/Posts abroad is being reviewed by a high-level committee.

[English]

**Demolition of a Buddha Vihar  
in Munirka**

4606. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have taken note of the wide spread resentment among the Buddhists on account of the demolition of a Vihar in Munirka and received any memorandum from the Buddhist Monks in this regard:

(b) if so, when the Memorandum was received by Government and action taken thereon; and

(c) if no action has been taken, the reasons therefor and the likely date by which the action is to be taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA) : (a) There was no demolition of the Budh Vihar, religious complex in Munirka. Encroachments at some distance from Budh Vihar were cleared. Government is aware of the reaction of the Buddhists and a memorandum in this regard has been received from the All India Bhikkhu Sangha.

(b) A copy of the memorandum was received in the Ministry of Home Affairs through Mr. Parashar, M. P. in the first week of October, 1985.

(c) The incidents have been enquired into. On 18th August, 1985 the DDA staff carrying out demolition of 315 temporary structures at Munirka, were opposed by a mob of 200-250 men and women who started pelting stones. Teargas and lathi charge had to be resorted to. In the melee, some constables and 10 persons from the public sustained injuries. Investigation of the case is in progress.

**Anti-Outsiders Agitation launched  
in Meghalaya**

4607. SHRI INDRAJIT GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether an Assam-type of 'anti-outsiders' agitation has been launched in Meghalaya.

(b) if so, which are the forces responsible for it; and

(c) what steps Government are taking to ensure that no Indian citizen belonging to any State and settled in Meghalaya is made a target of such agitation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA) : (a) and (b). The All Meghalaya Students, Union (AMSU) had organized a Bundh on 20th and 25th September, 1985 in connection with the demand for expulsion of foreign nationals.

(c) The State Government are taking necessary steps to ensure that there is no breach of law and order.

**Expulsion of Foreign Missionaries  
in Madhya Pradesh**

4608. SHRI INDRAJIT GUPTA  
SHRI KAMAL NATH :  
SHRI BASUDEB ACHARIA  
SHRI SIMON TIGGA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Madhya Pradesh Government has consulted the Centre for issuing expulsion orders on certain foreign missionaries working in Sarjuga and other districts; and

(b) if so, whether the Centre has approved taking action against the persons concerned for their anti-national activities ?

**THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) :** (a) and (b). Further extension of stay to certain foreign missionaries in Madhya Pradesh was refused on receipt of adverse reports from the Government of Madhya Pradesh. On receipt of certain representations, the Government of Madhya Pradesh want to enquire into the matter further and for this purpose have asked for a period of six months. Government of India have agreed to the request of Madhya Pradesh Government.

**Publication entitled 'Foreword in the National Accounts statistics, sources and methods'**

4609. **SHRI THAMPAN THOMAS :** Will the Minister of PLANNING be pleased to state :

(a) whether Government's attention has been drawn to the publication entitled 'Foreword in National Accounts Statistics, Sources and Methods' of the Central Statistical Organisation;

(b) if so, whether Government are in agreement with the admission in the Foreword that it is not feasible to explain the derivation of estimates and construction of accounts so thoroughly; and

(c) if so, whether this failure does not preclude independent research groups from reconstructing the aggregates directly from the basic source material ?

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) :** (a) and (b). Yes, Sir.

(c) The publication is intended to enable the research worker to appreciate the data

sources, methodology followed and reliability of various aggregates. The intension of adding the words 'so thoroughly' in the forword is that though broad and rough estimates and accounts can be constructed by the independent researchers following the method and source material mentioned in the publication, the exact estimation of all the aggregates and accounts may not be feasible. This is true of similar publications on methodology issued by even advanced countries like the United Kingdom.

**Steps by Delhi Police to check road accidents**

4610. **SHRI MANIK REDDY :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the road accidents in Delhi involving loss of life and property remain unabated;

(b) whether the steps taken so far by Delhi Police have been almost ineffective;

(c) whether the Delhi Police have been receiving a number of suggestions from public bodies and individuals for prevention of road accidents and if so, the details of suggestions received; and

(d) whether there is any system of police officers in charge of traffic meeting the representatives of public bodies/road users/prominent individuals periodically and if so, the details thereof ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA) :** (a) A comparison of the rate of road accidents per thousand vehicles in Delhi indicates that the accidents show a steady decline as follows :

<i>Year</i>	<i>No. of accidents</i>	<i>Rate of road accidents per thousand vehicle</i>
1980	4300	8.04 %
1981	4384	7.45 %
1982	4877	7.38 %
1983	5477	7.30 %
1984	5809	7.13 %